GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA
UNSTARRED QUESTION NO. 2283
ANSWERED ON. 15TH MARCH, 2022

CONCESSIONS FOR SETTING UP OF FPIs & MEGA FOOD PARKS IN HILLY AREAS

2283. SHRI NAMA NAGESWARA RAO:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government has proposed any special concessions for setting up of Food Processing Industries (FPIs) and Mega Food Parks in the hilly areas, if so, the details thereof;

(b) whether the Government proposes to give similar concessions for setting up of Food Processing Industries and Mega Food Parks in the backward districts of the country, if so, details thereof; and

(c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) to (c): Ministry of Food Processing industries (MoFPI) has been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) since 2016-17 for overall growth and development of food processing sector including setting up of Food Processing Industries. Under the component schemes of PMKSY, special concessions are provided for setting up of such industries and Mega Food Parks in North Eastern States (including Sikkim) and difficult areas like Himalayan States/UTs, State notified Integrated Tribal Development Project (ITDP) areas and Islands. These concessions include lower eligibility threshold during evaluation and higher rate of grants for selected projects. The details of higher grants in such areas under relevant component schemes of PMKSY including Mega Food Parks are placed at Annexure.
ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2283 FOR ANSWER ON 15TH MARCH, 2022 REGARDING CONCESSIONS FOR SETTING -UP OF FPIS & MEGA FOOD PARKS IN HILLY AREAS.

Grants admissible under relevant component schemes of PMKSY

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Component Scheme</th>
<th>Permissible Grant-in-Aid General Area</th>
<th>NER/Himalayan States &amp; UTs/ITDP areas etc.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Mega Food Parks</td>
<td>Grant-in-aid @ 50% of eligible project cost [Subject to maximum of Rs.50.00 crores per project]</td>
<td>Grant-in-aid @75% of eligible project cost [Subject to maximum of Rs.50.00 crores per project]</td>
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<tr>
<td>2</td>
<td>Cold Chain and Value Addition Infrastructure</td>
<td>Grant-in-aid for storage infrastructure such as ripening chamber, pack houses, pre-cooling units @35%; for value addition &amp; processing infra including frozen storage @50%; for irradiation facilities @50% of eligible project cost.[Subject to maximum of Rs.10.00 crores per project]</td>
<td>Grant-in-aid for storage infrastructure such as ripening chamber, pack houses, pre-cooling units @50%; for value addition &amp; processing infra including frozen storage @75%; for irradiation facilities @75% of eligible project cost.[Subject to maximum of Rs.10.00 crores per project]</td>
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<tr>
<td>3</td>
<td>Creation / Expansion of Food Processing &amp; Preservation Capacities</td>
<td>Grant-in-aid @35% of eligible project cost[Subject to maximum of Rs.5.00 crores per project].</td>
<td>Grants-in-aid @50% of eligible project cost [Subject to max. of Rs.5.00 crore per project].</td>
</tr>
<tr>
<td>4</td>
<td>Infrastructure for Agro-processing Clusters</td>
<td>Grant-in-aid @35% of eligible project cost [Subject to maximum of Rs.10.00 crores per project]</td>
<td>Grants-in-aid @50% of eligible project cost [Subject to max. of Rs.10.00 crore per project].</td>
</tr>
<tr>
<td>5</td>
<td>Creation of Backward and Forward Linkages</td>
<td>Grant-in-aid @35% of eligible project cost [Subject to maximum of Rs.5.00 crores per project]</td>
<td>Grant-in-aid @50% of eligible project cost [Subject to maximum of Rs.5.00 crores per project]</td>
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